

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.6235  
TO BE ANSWERED ON 12.04.2017**

**ROBs UNDER CONSTRUCTION**

**† 6235. SHRI VIKRAM USENDI:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of Rail Over Bridges (ROBs) functioning and under construction in the country, State-wise including Chhattisgarh;**
- (b) the number of accidents that took place due to non-availability of ROBs in the country during the last three years and the current year along with the number of persons killed/injured, State-wise;**
- (c) the corrective steps taken/being taken by the Government for the construction of more ROBs in the country;**
- (d) the details of target set for the completion of said projects;**
- (e) the details of proposals sent by various State Governments particularly by Chhattisgarh during the last three years; and**
- (f) the details of the funds allocated for this purpose?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI RAJEN GOHAIN)**

**(a) to (f): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 6235 BY SHRI VIKRAM USENDI TO BE ANSWERED IN LOK SABHA ON 12.04.2017 REGARDING ROB'S UNDER CONSTRUCTION**

**(a): State wise details of Road Over Bridges (ROBs) functional and under construction in the country including Chhattisgarh at present are as under:-**

<b>STATES</b>	<b>Functional Road Over Bridges(ROB)</b>	<b>Under construction Road Over Bridges(ROB)</b>
<b>Andhra Pradesh</b>	<b>164</b>	<b>68</b>
<b>Assam</b>	<b>49</b>	<b>1</b>
<b>Bihar</b>	<b>62</b>	<b>137</b>
<b>Chandigarh</b>	<b>1</b>	<b>0</b>
<b>Chhattisgarh</b>	<b>44</b>	<b>19</b>
<b>Delhi</b>	<b>43</b>	<b>5</b>
<b>Goa</b>	<b>6</b>	<b>8</b>
<b>Gujarat</b>	<b>133</b>	<b>118</b>
<b>Haryana</b>	<b>68</b>	<b>77</b>
<b>Himachal</b>	<b>14</b>	<b>0</b>
<b>Jammu &amp; Kashmir</b>	<b>34</b>	<b>2</b>
<b>Jharkhand</b>	<b>92</b>	<b>49</b>
<b>Karnataka</b>	<b>151</b>	<b>63</b>
<b>Kerala</b>	<b>182</b>	<b>87</b>
<b>Madhya Pradesh</b>	<b>114</b>	<b>106</b>
<b>Maharashtra</b>	<b>316</b>	<b>126</b>
<b>Manipur</b>	<b>0</b>	<b>0</b>
<b>Mizoram</b>	<b>0</b>	<b>0</b>
<b>Nagaland</b>	<b>2</b>	<b>0</b>
<b>Odisha</b>	<b>107</b>	<b>44</b>
<b>Puducherry</b>	<b>0</b>	<b>5</b>
<b>Punjab</b>	<b>112</b>	<b>25</b>
<b>Rajasthan</b>	<b>118</b>	<b>89</b>
<b>Tamilnadu</b>	<b>243</b>	<b>152</b>
<b>Telangana</b>	<b>82</b>	<b>46</b>
<b>Tripura</b>	<b>5</b>	<b>0</b>
<b>Uttar Pradesh</b>	<b>254</b>	<b>328</b>
<b>Uttarakhand</b>	<b>6</b>	<b>8</b>
<b>West Bengal</b>	<b>127</b>	<b>107</b>
<b>Total</b>	<b>2529</b>	<b>1670</b>

**(b): Accidents do not happen at Unmanned/Manned level crossings due to non availability of Road Over Bridges. ROBs are constructed on cost sharing basis in lieu of busy Level Crossings with Train Vehicle Unit (TVU – A number arrived at by multiplying the number of train units and road vehicle units passed in 24 hours) more than one lakh subject to the consent of cost sharing and closure of LC on completion of ROB. On National Highway NHA is constructing ROBs at their own cost as per Memorandum of Understanding(MoU) signed between Ministry of Railways and Ministry of Road Transport & Highways (MORTH).**

**Number of consequential accidents at Manned/Unmanned Level Crossings (LC)) (Zone wise) along with persons killed/injured during the last three years is as under:**

Railway	No. of Accident	2014-15		2015-16			2016-17		
		Death	Injured	No. of Accident	Death	Injured	No. of Accident	Death	Injured
Central Railway	1	3	11	0	0	0	0	0	0
Eastern Railway	0	0	0	1	1	1	1	1	0
East Central Railway	7	37	16	1	1	1	4	6	0
East Coast Railway	3	5	7	0	0	0	0	0	0
Northern Railway	11	28	20	10	27	27	4	9	1
North Central Railway	1	1	1	1	5	0	1	1	0
North Eastern Railway	6	28	9	6	11	4	2	9	9
Northeast Frontier Railway	0	0	0	2	2	1	3	4	0
North Western Railway	8	14	11	7	9	4	2	3	2
Southern Railway	2	4	2	0	0	0	0	0	0
South Central Railway	2	20	18	0	0	0	0	0	0
South Eastern Railway	2	5	1	3	7	7	1	1	3
South East Central Railway	1	1	1	0	0	0	0	0	0
South Western Railway	5	6	2	2	6	4	2	6	4
Western Railway	6	8	5	2	1	2	0	0	0
West Central Railway	1	1	2	0	0	0	0	0	0
<b>Total</b>	<b>56</b>	<b>161</b>	<b>106</b>	<b>35</b>	<b>70</b>	<b>51</b>	<b>20</b>	<b>40</b>	<b>19</b>

**(c): Railways has taken pro-active measures in close coordination with various stakeholders to improve the progress of construction of ROBs in replacement of busy level crossings which are as under:**

- **joint survey with all concerned including State Government to finalise the tentative General Arrangement Drawing (GAD).**
- **standardization of drawings for various spans to avoid delay in designing.**
- **nomination of nodal officer for each State for single window clearance of GAD from Railway side.**
- **use of pre-cast/pre-fabricated components of the bridge.**
- **Signing of a Memorandum of Understanding (MOU) between Ministry of Railways and Ministry of Road Transport and Highways to eliminate all level crossings on National Highway Corridors by MORTH by construction of ROBs/RUBs at their own cost.**

**(d): So far as target for completion of ROB is concerned, funds for Road Safety Works (ROBs/RUBs/Subways/Level Crossings) come from Central Road Funds (CRF) as a percentage of cess collected on Diesel and Petrol by Ministry of Finance. The progress of works is commensurate with the availability of funds.**

**(e): Proposals received from State Government are considered for sanction as per extant rule. Number of proposals for ROBs sanctioned in last three years in different States in the country including Chhattisgarh are as under:**

<b>States</b>	<b>Number of proposals sanctioned</b>		
	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
<b>Andhra Pradesh</b>	<b>0</b>	<b>26</b>	<b>29</b>
<b>Arunachal</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Assam</b>	<b>0</b>	<b>1</b>	<b>02</b>
<b>Bihar</b>	<b>5</b>	<b>62</b>	<b>26</b>
<b>Chandigarh</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Chhattisgarh</b>	<b>1</b>	<b>13</b>	<b>10</b>
<b>Delhi</b>	<b>0</b>	<b>1</b>	<b>1</b>
<b>Goa</b>	<b>0</b>	<b>3</b>	<b>0</b>
<b>Gujarat</b>	<b>0</b>	<b>22</b>	<b>15</b>

States	Number of proposals sanctioned		
	2014-15	2015-16	2016-17
<b>Haryana</b>	<b>0</b>	<b>3</b>	<b>30</b>
<b>Himachal Pradesh</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Jammu &amp; Kashmir</b>	<b>0</b>	<b>0</b>	<b>3</b>
<b>Jharkhand</b>	<b>1</b>	<b>4</b>	<b>12</b>
<b>Karnataka</b>	<b>7</b>	<b>5</b>	<b>8</b>
<b>Kerala</b>	<b>1</b>	<b>14</b>	<b>16</b>
<b>Madhya Pradesh</b>	<b>4</b>	<b>11</b>	<b>45</b>
<b>Maharashtra</b>	<b>3</b>	<b>42</b>	<b>48</b>
<b>Meghalaya</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Odisha</b>	<b>0</b>	<b>7</b>	<b>27</b>
<b>Puducherry</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Punjab</b>	<b>1</b>	<b>6</b>	<b>17</b>
<b>Rajasthan</b>	<b>1</b>	<b>18</b>	<b>13</b>
<b>Tamilnadu</b>	<b>0</b>	<b>43</b>	<b>27</b>
<b>Telangana</b>	<b>0</b>	<b>14</b>	<b>9</b>
<b>Tripura</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Uttar Pradesh</b>	<b>9</b>	<b>36</b>	<b>77</b>
<b>Uttarakhand</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>West Bengal</b>	<b>0</b>	<b>10</b>	<b>11</b>
<b>Total</b>	<b>33</b>	<b>341</b>	<b>426</b>

**(f): Year-wise allocation of funds on Indian Railways including Chhattisgarh during the last three years is as under: -**

**(in Crore of ₹)**

<b>Allocation of funds for ROBs/RUBs/Subways</b>			
	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
<b>Indian Railways</b>	<b>1740</b>	<b>2144</b>	<b>2443</b>
<b>Allocated for Chhattisgarh</b>	<b>42.46</b>	<b>46.12</b>	<b>58.13</b>

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